NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 69/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 04/2010		
NAME OF THE COMPANY	Marudar Power Private Limited		
NAME OF THE PETITIONER(S)	Manoj Kumar Kanunga		
NAME OF THE RESPONDENT(S)	Marudar Power Private Limited (Presently Known as VS Lignite Power Pvt Ltd) &(18) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard. Shri R.Sankarnarayanan along with Shri G.Giridhar, Learned Counsel for Respondent.

Counsel sought time for three weeks. Case is posted to 21-12-2017.

Member (T)

Member (J)

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